

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1481 of 2018 IN
DFR NO 2962 of 2018

Dated: 29th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

NRSS XXXI (B) Transmission Ltd

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ritwika Handa,
Ms. Sanya Panjwani
Mr. Aditya Rathore

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondent returnable on 21.12.2018. Dasti, in addition is permitted.

List the matter on **21.12.2018**.

(S. D. Dubey)
Technical Member
PR/PK

(Justice N. K. Patil)
Judicial Member